

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
WEST ZONAL BENCH AT MUMBAI
COURT No. I**

APPEAL No. E/1044/2009

(Arising out of Order-in-Original No. 06/CEX/2009-10 dated 7.7.2009 passed by Commissioner of Central Excise, Pune-III)

Pudumjee Plant Laboratories Ltd.

Appellant

Vs.

Commissioner of Central Excise, Pune-III

Respondent

Appearance:

Shri S.R. Prabhune, Asstt. General Manager, for appellant

Shri S.J. Sahu, Assistant Commissioner (AR), for respondent

CORAM:

Hon'ble Dr. D.M. Misra, Member (Judicial)

Hon'ble Mr. Sanjiv Srivastava, Member (Technical)

Date of Hearing: 19.7.2018

Date of Decision: 19.7.2018

ORDER No. **A/87451/2018**

Per: Dr. D.M. Misra

Learned authorized representative for the appellant sought to withdraw the appeal.

2. Consequently, the appeal is dismissed being withdrawn.

(Pronounced in court)

**(Sanjiv Srivastava)
Member (Technical)**

**(Dr. D.M. Misra)
Member (Judicial)**